

**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 31/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name	of the Company	Bijay Kumar Jaiswal & Ors	s -Vs- Shree Valley Realtors Pvt L	_td & Ors.
Under Section		241-242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Animale Bose Advocate

Animale Bose Advocate

Diprate Roy Chou dhung Advocate

Animalita Yhosh Advocate

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## ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 01/01/2018.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)